COURT NO.4

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).22833-22834/2022

(Arising out of impugned final judgment and order dated 12-07-2022 in WRITC No.13134/2022 22-09-2022 in CMRA No. 355/2022 passed by the High Court Of Judicature At Allahabad)

M/S BHAGWATI MEDICAL HALL & ANR.

Petitioner(s)

## VERSUS

CENTRAL DRUGS STANDARD CONTROL ORGANIZATION & ORS. Respondent(s)

(IA NO. 67719/2023 - EXEMPTION FROM FILING O.T., IA NO.180930/2022 - EXEMPTION FROM FILING O.T., IA NO. 180929/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 06-02-2024 These matters were called on for hearing today.

- CORAM : HON'BLE MR. JUSTICE SURYA KANT HON'BLE MR. JUSTICE K.V. VISWANATHAN
- For Petitioner(s) Mr. V.K. Shukla, Sr. Adv. Ms. Parul Shukla, AOR Ms. Shubhangi Pandey, Adv. Ms. Tanvi Chuphal, Adv.
- For Respondent(s) Mr. K M Nataraj, A.S.G. Mr. Gurmeet Singh Makker, AOR Mr. Santosh Kumar, Adv. Mr. Sharath Nambiar, Adv. Mr. Vinayak Sharma, Adv. Mr. B K Satija, Adv. Mr. Annirudha Sharma- Ii, Adv. Mr. Samar Vijay Singh, AOR

Mr. Samar Vijay Singh, Adv. Dr. Gautam Sharma, Adv. Mr. Keshav Mittal, Adv. Ms. Sabarni Som, Adv. Mr. Fateh Singh, Adv.

UPON hearing the counsel the Court made the following O R D E R

Post these matters on 23.04.2024.

(ARJUN BISHT) COURT MASTER (SH) (PREETHI T.C.) COURT MASTER (NSH)